

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 262 of 2014

Dated : 1st October, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Punjab State Transmission Corporation Ltd. ...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms. Poorva Saigal,
Ms. Ranjitha Ramachandran &
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar &
Mr. Maninder Singh Jt. Director/PSERC

ORDER

This appeal is today fixed for arguments of the respondents and rejoinder submissions of the appellant. Due to hearing in other Appeals, no time is left for hearing arguments of the respondents.

Post the matter for respondents' arguments and rejoinder submissions of the appellant, if any, on 19th October, 2015.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

hc/rkt